

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

AUTUMN SESSION

THURSDAY, SEPTEMBER 15, 2016

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri ARDENT MILLER BASAIAWMOIT, MLA to call the attention of the Minister in-charge Public Health Engineering under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Highland Post" dated 15th August, 2016 under the caption "Muddy water supplied to city residents by PHE Department".
3. Resolutions.
4. Motions.
5. No Confidence Motion :-
Shri JAMES K. SANGMA, MLA.
Shri ARDENT MILLER BASAIAWMOIT, MLA.
Dr. JEMINO MAWTHOH, MLA.) } (will be taken up at 12 noon)

"(i) Whereas, the present MUA Government has failed on all fronts of Development.

(ii) Whereas, the present MUA Government has failed to maintain the Law and Order in the State of Meghalaya and,

(iii) Whereas, the present MUA Government is responsible for the continuous Financial crises being faced in the State."

"Therefore, We beg to move that :

**THIS HOUSE EXPRESSES ITS WANT OF CONFIDENCE IN THE COUNCIL OF
MINISTERS HEADED BY DR. MUKUL SANGMA "**

*Shillong,
The 14th September, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*

